# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TP No.62/HDB/2016
CP No.11/2012
Sri Sai Annapurna Packaging India Pvt Ltd
Vemuri Shyam Prasad & (2) Others
Sri Sai Annapurna Packaging India Pvt Ltd & Others
397/398

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghurandan Ras Cp. Bhupet	Sv. Adr Adr	99666 22800	<u> </u>

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
qu. P. Carviha	ALVE	901.061357-	Siv

### **ORDER**

Heard, Shri R. Raghunandan Rao, Ld. Senior Counsel along with G. Bhupesh Learned Counsel for the Petitioner and Shri T.V.P. Sai Vihari, Ld. Counsel for the Respondent.

At the request of the Learned Counsels for both the parties, post the case on 12.02.2018.

Member (T)

Member (J)

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